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OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI

ORDER

In supersession of all earlier orders, the following Committees at Rouse Avenue Court Complex, New Delhi are hereby re-constituted/constituted, consisting of the following Judicial Officers/Members, with immediate effect:

Sl. No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
1	Arrear Committee	Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI-08.	Chairperson
		Sh. Anu Bhardwaj, Spl. Judge (PC Act), CBI-09.	Member
		Sh. Anil Kumar Sisodia, Spl. Judge (PC Act), CBI-07.	Member
		Sh. Naveen Kumar Kashyap, CMM.	Member
2	Vulnerable Witness Protection Committee	Sh. O. P. Saini, District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI).	Chairperson
		Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI-08.	Member
		DLA (CBI)	Member
		SP (CBI)	Member
		DCP (Central)	Member
		Chief Prosecutor (Delhi Administration)	Member
3	Disaster Management Committee	Sh. Inder Jeet Singh, Spl. Judge (PC Act), CBI-17.	Chairperson
		Sh. Lal Singh, Spl. Judge (PC Act), CBI-12.	Member
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI-22.	Member
		Ms. Anu Aggarwal, ACMM-02/ACJ.	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

(O. P. Saini)
District & Sessions Judge-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex, New Delhi

No. 7374-7438/Committee/D&SJ/RACC/ND/2019

Dated: 08.07.2019

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Turnover

3. All the Judicial Officers, RACC, New Delhi.
4. All the Branch Incharges, RACC, New Delhi.
5. The PS to the undersigned.
6. The APRO, RACC, New Delhi.
7. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
8. The District System Administrator, RACC, New Delhi to upload the same on the website of this District.
9. The Care Taker, Care Taking Branch, RACC, New Delhi.

(O. P. Saini)

District & Sessions Judge-cum-
Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex, New Delhi

21.	Name of the Court	
22.	Name of the Judicial Officer/Member	
23.	Designation	
24.	Address	
25.	Mobile No.	
26.	Official Email ID	
27.	Personal Email ID	
28.	Website	
29.	Remarks	
30.	Signature	
31.	Date	

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi, shall be routed through the undersigned.

(O. P. Saini)
District & Sessions Judge-cum-
Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex, New Delhi

Date: 08.07.2019

Copy forwarded for information to

1. The Registrar General, Hon'ble High Court of Delhi
2. The District & Sessions Judge (HQ), The Hazrat Nizamuddin, Delhi

THROU